

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**STARRED QUESTION NO. \*84**  
ANSWERED ON 03.12.2024

**VIZHINJAM INTERNATIONAL SEAPORT**

\*84. SMT. JEBI MATHER HISHAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the number of container ships that have hitherto arrived at Vizhinjam International Seaport;
- (b) the income generated as GST revenue by Vizhinjam International Seaport;
- (c) the funds proposed to be given under the Viability Gap Funding (VGF) for the Vizhinjam International Seaport project; and
- (d) whether Government has received proposals for implementing second phase of the project?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA  
STARRED QUESTION NO. 84 BY SMT. JEBI MATHER HISHAM, HON'BLE M.P. ON  
'VIZHINJAM INTERNATIONAL SEAPORT'**

(a) As per information furnished by Government of Kerala, total 68 container ships, as on 30<sup>th</sup> November, 2024, have arrived at the Vizhinjam International Seaport since the commencement of trial operations on 12<sup>th</sup> July, 2024.

(b) An amount of ₹ 13.14 crore has been generated as GST from port operations during the period (12<sup>th</sup> July, 2024 to 30<sup>th</sup> November, 2024).

(c) Government of India has approved Viability Gap Funding (VGF) amounting to ₹ 817.80 crore to Vizhinjam International Seaport project.

(d) As per information furnished by Government of Kerala, in accordance with terms of settlement of disputes related to delay in implementation of phase-1 of the project between Government of Kerala (Authority) and Adani Vizhinjam Port Pvt. Ltd. (Concessionaire), the Parties have mutually agreed to undertake and complete capacity augmentation (Phases - 2, 3 and 4) of the project by December, 2028.

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